

[20 March, 2007]

RAJYA SABHA

(b) As per the policy, 0.75% of the profit after tax (PAT) is allocated for the Corporate Social Responsibilities (CSR) activities under Corporate Citizenship Policy. (CCP).

(c) An amount of Rs. 273.90 lakhs was spent for the above activities during 2005-06 in Gujarat which includes SC/ST Component Plan.

Allocation of funds for works in public interest

†2360. SHRI SURYAKANTBHAI ACHARYA:
SHRI JAYANTILAL BAROT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Indian Oil, Hindustan Petroluem and Bharat Petroleum allocate any funds each year for works related to public interest in and around areas where factories and refineries of these companies are located; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) Yes, Sir.

(b) The details of year-wise allocation of funds are given below:

(Rs. in lakhs)

Company	2003-04	2004-05	2005-06	2006-07
IOC	1076	1276	801	806
BPCL	76	72	90	103
HPCL	100	80	125	119

Non-buying of bio-diosei by oil companies

†2361. SHRI SURENDRA LATH:
SHRI JANARDHANA POOJARY:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased, to state:

†Original notice of the question was received in Hindi.